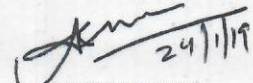


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: CENTRAL DISTRICT: DELHI

ORDER

Pursuant to guidelines of Hon'ble High Court of Delhi, vide letter bearing No. 20147/G-8/Gaz./Spl.MM dated 18-09-2008 and consequent upon the superannuation of Sh. J C Sehgal, Spl. MM (Littering), Keshavpuram Zone on 24-01-2019, the following posting and transfers are hereby made with effect from 25.01.2019.

NO.	Name of Spl. MM	From	To	No. and name of wards assigned.	
1	Sh. Vijay Kumar Khanna,	Spl. MM (Littering) Keshavpuram Zone	Spl. MM (Littering) Civil Line Zone	71- Tri Nagar 73-Sawan Park 62- Shalimar Bagh North 64-Pitampura 67- Paschim Vihar	74- Nimri Colony 61-Haidarpur 63- Shalimar Bagh South 65-Saraswati Vihar Total 7 Wards
2	Sh. Dharampal Ture,	Spl. MM (Littering) Civil Line Zone	Spl. MM (Littering) Civil Line Zone	10-Sant Nagar	19- Swaroop Nagar Total 02 in addition to the wards already assigned
3	Sh. Surinder Singh, Spl. MM (Littering) Civil Line Zone	Spl. MM (Littering) Civil Line Zone	Spl. MM (Littering) Civil Line Zone	20-Swami Sardanand Colony 23-Samay Pur Badli	21-Jhangirpuri Total 03 in addition to the wards already assigned


24/1/19

(ASHU GARG)

Chief Metropolitan Magistrate
Central District, THC, Delhi.

No. ~~1362-1422~~ CMM/Central/Spl. MM/2018

Dated, Delhi the 25/01/2019

Copy forwarded for information & necessary action to: -

01. The Ld. Registrar General, Hon'ble High Court of Delhi. (Through Ld. District & Sessions Judge (HQ), Delhi)
02. Ld. District & Sessions Judge (HQ), Delhi.
03. The District & Sessions Judges, all Districts, Delhi/New Delhi.
04. The Registrar (Vigilance), Hon'ble High Court of Delhi.
05. The Chief Secretary, Govt of NCT of Delhi, IP Estate, New Delhi.
06. The Principal Secretary (Home), Govt of NCT of Delhi, IP Estate, Delhi
07. The Principal Secretary (LJ & LA), Govt. of NCT of Delhi, IP Estate, Delhi.
08. The CMMs, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
09. The Administrative Civil Judges, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
10. The Registrar-cum- Secretary, to Hon'ble Chief Justice, High Court of Delhi.
11. The A R cum PA to Registrar General, High Court of Delhi
12. The Commissioner, MCD, North, South and East, Delhi.
13. The Concerned Deputy Commissioners, MCD, Delhi. (Through Concerned Commissioner of MCD, Delhi)
14. The Chairperson, NDMC, Palika Kendra, New Delhi.
15. The Director (Revenue), Delhi Jal Board, GONCTD, Varunalaya Phase-II, Karol Bagh, Delhi.
16. The Joint Director (SW), Department of Social Welfare, GNCT of Delhi
17. The Officers concerned.
18. The Director of Prosecution, Tis Hazari Courts, Delhi.
19. The Registrar (Computer), High Court of Delhi for being displayed on the website of High Court of Delhi.
20. The Deputy Registrar, Gazette Branch-I, High Court of Delhi.
20. The Account Officer, Accounts Branch, Central District, THC, Delhi.
21. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
22. Website Committee, Room No. 234, Tis Hazari Courts, Delhi.
23. The PRO/APRO, all Districts, Delhi.
24. The Dealing Clerk with Inquiry and Statement, CMM Office (Central), Delhi.